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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.8.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/AMR/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Due to connectivity problems, list the matter for further consideration on 19.08.2020.

Sdl-

MEMBER JUDICIAL

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